

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 107 of 2026**

IN THE MATTER OF:

Raghvendra Pratap Singh

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 23.02.2026)

Raghvendra Pratap Singh

.....PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, (U.P.), 226001

Email: pccf-up@nic.in

Respondent No 1

2. District Magistrate, Sonbhadra

DM Office, Lodhi, Sonbhadra, Uttar Pradesh, 231216

Email: dmson@nic.in

Respondent No 2

3. Uttar Pradesh Pollution Control Board (UPPCB)

Through Member Secretary,
Building.No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow – 226010, U.P.

Email: ms@uppcb.in

Respondent No 3

4. M/s NCL Dudhichua

Through its Chief Executive Officer, Sonbhadra
O/o Area General Manager, Dudhichua Project, P.O. Khadia,
Distt. Sonbhadra, Uttar Pradesh – 231222

Email: gmdch.ncl@coalindia.in

Respondent No 4